

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI-3-2020

Mr. Joao Lobo ... Petitioner
Versus
State of Goa & Anr. ... Respondents

Mr. Rohit Bras De Sa, Advocate for the Petitioner.

Mr. P. Faldessai, Additional Public Prosecutor for the Respondents.

**Coram:- M. S. SONAK &
SMT. M. S. JAWALKAR, JJ.**

Date:- 22nd May, 2020

P.C.

Heard Mr. Rohit Bras De Sa, learned counsel for the Petitioner. Mr. P. Faldessai, learned Additional Public Prosecutor for the State.

2. Place this matter for further consideration in the week commencing from 8th June, 2020.

3. In the meanwhile, no coercive action will be taken against the Petitioner in relation to FIR No.159 of 2020 dated 13th May, 2020 filed before the Calangute Police Station.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

at*